

Government of India have also warned the Portuguese authorities that the responsibility for the consequences resulting from such violations will be that of the Portuguese Government at Lisbon

#### Unemployment Among Graduates

488. Shri Krishnalaiah: Will the Minister of Labour and Employment be pleased to state

(a) whether the Government have undertaken a survey of unemployment among graduates, and

(b) if so, the steps Government have so far taken to alleviate the situation?

The Deputy Minister of Labour (Shri Abid Ali): (a) No

(b) Does not arise

#### Dudkundi Displaced Persons Camp

489 Shri Subodh Hasda: Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether it is a fact that a large amount of money has been spent on construction of houses for the displaced persons of Dudkundi Camp, West Bengal,

(b) if so, what is the amount, and

(c) whether these houses have been allotted to the displaced persons?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) to (c) The information is being collected and will be laid on the Table of Lok Sabha

#### Dudpur Colony of Tripura

491. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state

(a) whether any representation has been made by the displaced persons of Dudpur Colony of Tripura for the postponement of realising arrears of loans advanced to the displaced persons,

(b) if so, what steps have been taken so far in the matter,

(c) the number of notices served to the refugees of Tripura during 1956 and 1957 so far for the realisation of loans; and

(d) in how many cases the loans have already been realised?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) No such representation has been received by the Government of India

(b) Does not arise

(c) and (d) The total number of displaced families in Tripura who have been advanced rehabilitation loans is about 51,000 They have been settled in different sub-divisions Notices for recovery of loan-instantments are served on the displaced loanees according to the terms and conditions for repayment Figures regarding (i) the actual number of notices served in 1956-57 for the realisation of loan and (ii) the number of cases in which the loans have been realised, are not readily available

#### Industrial Training Centres, Mysore

492. Shri Thimmaiah: Will the Minister of Labour and Employment be pleased to state

(a) the number of candidates trained up to December, 1956 at the various Industrial Training Centres in the Mysore State, and

(b) the number of trainees belonging to Scheduled Castes?

The Deputy Minister of Labour (Shri Abid Ali). (a) 2,797

(b) 28 were trained during 1956 Information for earlier years is not available

#### PAPERS LAID ON THE TABLE

#### AMENDMENT TO COAL BEARING AREAS (ACQUISITION AND DEVELOPMENT) RULES

The Minister of Steel, Mines and